

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP—114/2007

In the matter of :

Ms. Sonia Khosla

....PETITIONER

Vs.

Montreaux Resorts Pvt. Ltd

... RESPONDENT

SECTION :

Under Section 397-398

Order delivered on 22.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: -


For the Respondent

: Mr. Rishi Sood, Advocate..for R-5
Mr. Anand M. Mishra, Advocate
For Res. 2 to 4 and 6 to 8.

ORDER

Learned Counsel for Respondent No.2 to 4 & Res. 6 to 8 are present.
None for the petitioner. The matter is adjourned to 11.9.2017 for reporting the
status of Appeal/Revision/Review filed before the Hon'ble NCLAT.

Surjit
22.8.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)